

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**ORDER No.130**  
Imphal the 17<sup>th</sup> September, 2021

No.HCM/Misc./89-Estt(v)/

As directed, it is hereby informed to all the Presiding Officers of the District Courts that the Courts shall not insist on payment of higher court fees till The Court Fees (Manipur Amendment) Act, 2021 is brought into effect.

*By Order etc.*

*Sd/-*

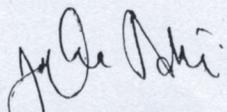
**(YUMKHAM ROTER)  
REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**

No.HCM/Misc./89-Estt(v)/ 95282-94

Imphal, the 17<sup>th</sup> September, 2021

Copy to:

1. The District & Sessions Judge, Imphal West/ Imphal East/ Thoubal/ Bishnupur/ Ukhrul/Churachandpur/Senapati; Presiding Officer, Revenue/Claims Tribunal; Judge, Family Court, Manipur/Imphal East/Bishnupur/Thoubal; Judge, Special Court (ND & PS), Manipur; Judge, Special Court, ND & PS (FTC); Addl. District & Sessions Judge, Manipur West/Manipur East/Crime Against Women (FTC).
2. The Registrar (Vigilance), High Court of Manipur.
3. The Jt. Registrar (Judl.) High Court of Manipur
4. To All the CJMs & JMFCs.
5. The PPS to Hon'ble the Chief Justice, High Court of Manipur.
6. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
7. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
8. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
9. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
10. The P.S to Registrar General, High Court of Manipur.
11. S.P, Estt.-I/II.
12. System Analyst, High Court of Manipur for uploading to the official website.
13. Concerned File.

  
**REGISTRAR (JUDL.)**